NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.167/ BB/2017	-	For filing latest Balance sheet as on 31-03-2018	252	Aberame Creative Solutions Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

QAISARAMMED ABERAME CREATIVE 7-7-.

ORDER

PCS for Petitioner Company is present. He has filed audited financial statement as on 31/03/2017. List it for orders on 28/02/2018.

Member (T)

Member (J)